

30/10/00
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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BG AT/21/17
SECTION OFFICER (Judl.)

CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH:GUWAHATI.5

ORIGINAL APPLICATION NO. 39/2001

..... M. Ahmed Applicant.

VERSUS

Union of India & Ors Respondents.

For the Applicant(s) K.N. Chendhy
B.C. Das
D.K. Das

For the Respondents.

Mr. B.K. Sharma,
Advocate

NOTES OF THE REGISTRAR DATE ORDER

The application is in form but not in the correct order. Petition is filed serially vide C.R. No. 56421920 for Rs. 50/- vide IPO/B/ No. 56421920 Dated 24.1.2001.

Dy. Registrar

30.1.01 List the matter on 6.2.2001.

K.C. Usha

Member

Vice-Chairman

6.2.01 List on 13.2.01 for Admission.

K.C. Usha

Member

Vice-Chairman

1m

13.2.01 List on 16.2.01 alongwith
condonation Petition for Admission.

K.C. Usha

Member

Vice-Chairman

1m

16.2.01 The issue raised ^{here} relates to one more facet of Article 16 of the Constitution of India.

According to the applicant they were eligible for the posts advertised pertaining to filling up the vacancies of the junior Engineers Grade II as per Railway notice. The applicants submitted their application for Apprentice Jr.Engineer Grade III as per the advertisement dated 13th November 1999. The applicants pleaded that they were legitimately expecting

contd/-

16.2.01

for the call letters for appearing in the written test that was to be held on 7.1.2000. The applicants did not receive any call any letters. They apprehended that they missed the opportunity to appear in the examination for want of communication of the written test, more so in view of the all India Postal strike that took place in the month of December, 2000 disrupting the postal service. The applicants pleaded in the application as under :

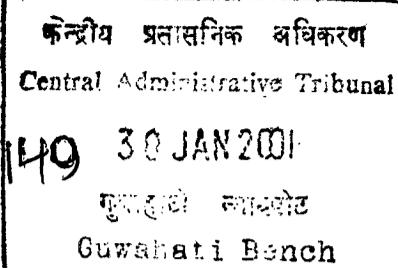
"the office of the Respondent No.2 perhaps issued the call letters during the said period of General Strike and as a result many candidates including the applicants did not receive their call letters and consequent could not sit in the written test."

They are also contended that on account of postal strike the other Railway Recruitment Boards have postponed the date of written examination/interview. Mr.K.N,Choudhury appearing for the applicant also submitted about the requirement of wide publicity of the Employment Notice in the matter of Public employment to meet the mandate of the Equality Clause enshrined in the Constitution of India. Mr.B.K.Sharma learned counsel for the respondents submitted that he was in a position to argue the matter on merit since he has received the necessary instruction from the Respondent through Sri S.Sarma learned Advocate. As per the instructions received apprehension raised in the applications are groundless, baseless submitted Mr.B.K.Sharma. According to Mr.Sharma the applicant No.3 did not apply for the post. The applications of the other four applicants were duly received and their applications could not be accepted and their applications were rejected on the ground that those

contd/-

Notes of the Registry	Date	Order of the Tribunal
<p><u>23.2.2001.</u></p> <p>Copy of the order has been sent to the Office for the review of the same to the L/Secretary for the parties.</p> <p>AS</p>	16.2.01	<p>applicants did not fulfil the requirement mentioned in the advertisements in the Employment notices. Accordingly, their applications were rejected. Mr. Choudhury, however submitted that the applicants fulfilled the requirements and referred to para 4.4. of the pleadings. This O.A. is only confined to the issue of not postponing the examination due to Postal Strike. The action of the respondents rejecting the candidature of the four applicants are not directly in issue in this application apart from the disputed nature of the complaint.</p> <p>On consideration of all the aspects of all the aspects of the matter we are not inclined to accept the Application and accordingly, the same is dismissed. It would be open for the applicant to assail the rejections of their applications as per law if they are so advised.</p> <p>K C Shaha Member</p> <p>1m 20/2/01</p>

Notes of the Registry	Date	Order of the Tribunal



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI
BENCH :: AT GUWAHATI

(An application under Section 19 of the Administra-
tive Tribunal Act, 1985)

TITLE OF THE CASE : ORIGINAL APPLICATION NO 39 / 2001

SRI MRIDUL AHMED & 4 ORS.

... APPLICANT

-VERSUS-

UNION OF INDIA & ORS.

... RESPONDENTS

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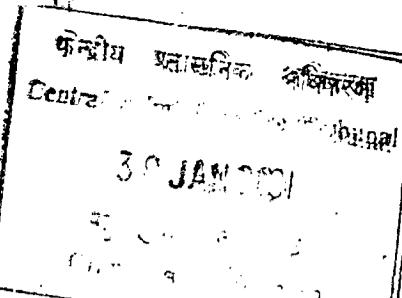
FOR USE IN TRIBUNAL'S OFFICE

1. Date of filing :
2. Date of registration :
3. Registration No. :

REGISTRAR.

Contd. p/-

Mr. Mdul Ahmed



[2]

filed by:
Bimal Chandra Dey
Advocate
30.1.2001

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI
BENCH AT GUWAHATI

ORIGINAL APPLICATION NO. 39 OF 2001

BETWEEN

1. Mridul Ahmed,
son of late Suleman Ahmed,
Janapath Lane, P.O. Sachivalaya,
Hatigaon, Guwahati-781006.
2. K.Tulsi Rao,
s/o K.P.Naidu,
Quarter No.C-63, P.O.Duliajan,
District Dibrugarh,
3. Debasish Dey,
s/o Sri Munindra Chandra Dey,
Presently residing at Maligaon,
New Colony, Pandu, Guwahati- 781011.
4. Ratul Deori,
s/o Sri Bijoy Kumar Deori,
Mazor Deuri Gaon (Majuli),
District Jorhat.
5. Amanul Haque Choudhury,
s/o late A.Ali,
village & P.O. Kauhia,
District Kamrup.

— APPLICANTS.

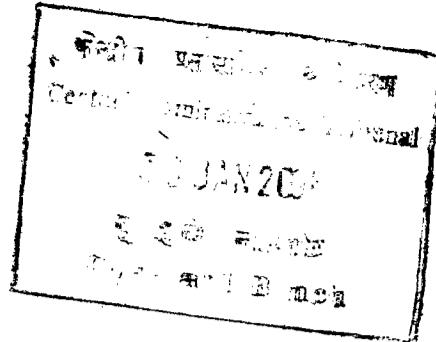
—Versus—

1. Union of India
represented by the Secretary,
Govt of India, Ministry of Railways,
New Delhi.
2. Railway Recruitment Board,
represented by its Chairman,
Station Road, Guwahati-781001.
3. North East Frontier Railway,
Head Office Maligaon, Guwahati-781011,
represented by its General Manager.
4. The Chief Personnel Officer,
N.F.Railway, Maligaon,
Guwahati -781011.

— RESPONDENTS.

Contd. p/-

Mridul Ahmed



[3]

DETAILS OF THE APPLICATION :

1. Particulars of the order against which the application is made :

This application is directed against the arbitrary action of the respondents in not issuing call letters to the applicants pursuant to the Employment Notice No. 2/99 to appear in written test held on 07.01.2001 for the Category No.6 as well as for not postponing the written test held on 07.01.2001 on account of Postal Strike. The application is also directed against the arbitrary action of the Respondents in changing the Examination Centre unilaterally.

2. Jurisdiction :

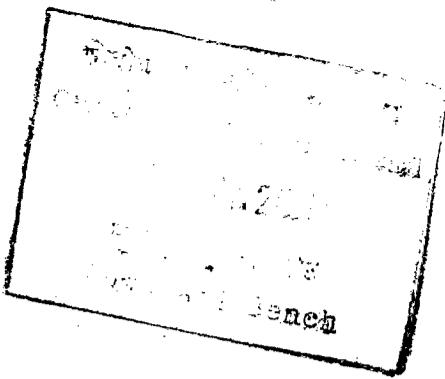
The applicant declares that this Hon'ble Tribunal has got jurisdiction to adjudicate the matter in regard to which this application is made.

3. Limitation :

The applicant further declares that this application is well within the period of limitation prescribed under Section 21 of the Administrative Tribunal Act, 1985.

Contd..... p/—

Mridul Ahmed



4. Facts of the case.:

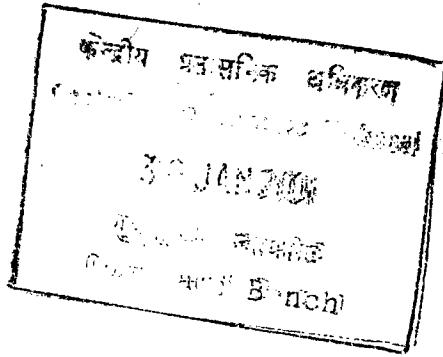
4.1 That your applicants are citizens of India and resident of the State of Assam. As such the applicants are entitled to all rights and privileges available to citizens under the Constitution and other laws of the land. The applicants have a common cause of action and as such they crave leave to file a single petition. Having regard to the common cause of action and similar relief prayed for, liberty may kindly be granted to join together and file a single application as envisaged under sub-rule (5)(a) of Rule 4 of the Central Administrative Tribunal (Procedural Rules, 1987).

4.2 That the Respondent No.1 is represented by the Secretary to the Govt of India, Ministry of Railways. The Respondent No.2 is a statutory Body and is represented by its Chairman. The Respondent No.3 is the North East Frontier Railway having its Head Quarters at Maligaon, Guwahati. The Respondent No. 2 is entrusted with the function of making recruitment to various posts under Respondent No.4.

4.3 That the applicants state that the Respondent No.2 vide its Employment Notice No.2/99 published in the Assam Tribune in its issue dated

Contd..... p/-

Mridul Ahmed



13.1.99 invited applications in prescribed Form for some temporary posts, likely to be made permanent in the North East Frontier Railways. The said post were divided into ten categories. Against each category separate vacancies with total number were shown with the break up of reserved and unreserved vacancies in the said Employment Notice. The instant application is concerned with recruitment to the post of Apprentice Junior Engineer, Grade II (P.Way) covered by Category No.6. In terms of the Employment Notice there are 53 vacancies and the qualification prescribed is Diploma in Civil/Electrical/ Mechanical Engineering. It was also provided that the applications duly filled up were to be submitted on or before 13.12.99 before the prescribed authority. In terms of the Employment Notice out of 53 posts, 9, 12 and 32 were reserved for SC, OBC and General categories respectively.

A copy of the aforesaid Employment Notice 2/99 dated 13.11.1999 is annexed hereto and marked as ANNEXURE-R/1.

4.4 That the applicants are duly qualified, inasmuch as they possess the requisite qualification in terms of the advertisement. All the applicants are Diploma holders in their respective

Contd..... p/-

branch. Thus, all the applicants are eligible to apply for the posts covered by Category No.6.

The applicants crave leave to refer to and rely upon their testimonials at the time of hearing of this application.

4.5 That the applicants state that in pursuance of the said advertisement the applicants who are all eligible applied for the post of Apprentice Junior Engineer Grade-II(P.Way) covered by Category No.6. The office of the Respondent No.2 also issued call letters to the ~~applicants~~ ^{eligible candidates} with intimation that the written examination would be held on 07.01.2001 in respective Centres.

A copy of such call letter is annexed hereto and marked as ANNEXURE-R/2.

4.6 That in this connection it would be relevant to state that the Employees of the Postal Department resorted to all-India strike in the month of December, 2000 thereby disrupting the postal service. The office of the Respondent No.2 perhaps issued the call letters during the said period of General Strike and as a result many

Contd..... p/-

Mridul Ahmed

candidates including the applicants did not receive their call letters and consequent could not sit in the written test.) Needless to say that great prejudice has been caused to the applicants in the process. In this connection it would also be relevant to state that the office of the Respondent No.2 also violated the Rules/ Instructions issued by the competent authority of the Respondents of issuing call letters one month ahead of the date of Examination. By the aforesaid practice all the call letters ought to have been issued prior to 7th December, 2000. Because of the aforesaid irregularities, the applicants had to suffer a lot. That apart, other Railways Recruitment Boards published the date of Examination by paper advertisement and other modes besides issuing the call letters. The idea is to give wide publication so that all concerned are informed beforehand. In the instant case the Respondent No.2, other than issuing the call letters, has not published the date of Examination through the media. In view of the postal strike the Respondent No.2 ought to have issued Employment News notifying the date of examination.

Copies of Employment News for written examination issued by the Railway Re-

Contd..... p/-

Mridul Ahmed

ruitment Board, Allahabad are annexed hereto and marked as ANNEXURE-R/3 series.

4.7 That the applicants state that on account of the postal strike referred to above, many of the Railways Recruitment Boards have postponed the date of written examination/ interview. In this connection it would be relevant to refer to notices issued by the Railway Recruitment Board, Bhubaneswar and Ajmer whereby the date of written examination has been postponed.

Copy of the aforesaid Employment News issued by the Railway Recruitment Board, Bhubaneswar and Ajmer are annexed hereto and marked as ANNEXURE- R/4 series.

4.8 That the applicants beg to highlight another serious anomaly in holding the written test. As per the Employment Notice No.2/99 the examination centres have been notified as Guwahati/ Tinsukia/ Lumding/ Alipurduar. But the Office of the Respondent No.2 surreptitiously has chosen New Jalpaiguri also as an examination centre. As a matter of fact admit card has also been issued to one Subrato Sen indicating the examination centre as New Jalpaiguri.

Contd..... p/-

A copy of the admit card dated 04.12.2000 issued to said Sri Subrato Sen is annexed hereto and marked as ANNEXURE- R/5.

4.9 That the action of the respondent No.2 to include New Jalpaiguri as examination centre in addition to the centres notified in the Employment News is not difficult to understand. The idea is to deprive the candidates from N.E.Region in the matter of recruitment. The Respondent No.2 has miserably failed to take note of the plight of the candidate who hails from far flung areas such as Tripura, Silchar, Tinsukia, Arunachal Pradesh and other places of N.E.Region. The centre at New Jalpaiguri has been set up arbitrarily to accommodate the vested interest. All along examination under Railway Recruitment Board, Guwahati were held at Guwahati. It is for the first time that examination is being held at Siliguri and other places. It may be pointed out herein that under N.F.Railway, there are three Railway Recruitment Boards namely, Guwahati, Patna and Ranchi. Under the circumstances, the action of the Respondent No.2 to hold examination in centres other than the notified ones is arbitrary and unreasonable.

Contd..... p/-

4.10 That the applicants state that the applicant No.1 as well as other applicants applied for the post in question in the prescribed form by depositing Rs. 60.00 postal order each.

Copies of each postal orders of Rs. 60/- deposited by the applicants are annexed hereto and marked as ANNEXURE-R/6 series.

4.11 That although the written test was held on 07.01.2001 the applicants could not appear in the written test due to non-receipt of call letters/ admit card. As pointed out above, the Respondent No.2 did not notify the date of examination through media as has been done by other Railway Recruitment Boards. In addition to the above, the other Railway Recruitment Boards have also postponed the date of examination due to the postal strike. As the applicants did not receive any call letter and come to know about the written test having been held on 07.01.2001 recently, there has been some delay in approaching this Hon'ble Tribunal. However, for ends of justice the matter may be entertained and give relief to the applicants.

Contd..... p/-

Mridul Ahmed

4.12 That the respondent No.2 has recently published a list of forty candidates selected for Vocational Course for Railway Commercial (VCRC) for the session 2000-2001 vide letter No. RRB/G/CON/155 dated 27.09.2000. Out of the forty candidates as many as twenty-nine candidates belong to a particular State to which the present incumbent in the Office of the Respondent No.2 belong. This fact has been brought to the notice of this Hon'ble Tribunal to show the bias of the Respondent No.2 as well as to show the action of the Respondent No.2 to deny equality of opportunity to the candidates of N.E. Region in violation of Article 14 and 16 of the Constitution of India.

A copy of the said letter dated 27.09.2000 is annexed hereto and marked as ANNEXURE- R/8.

4.13 That the applicants state that the action of the Respondent No.2 in purporting to select candidates belonging to a particular State, curving out new examination centres, taking arbitrary decisions in matters of recruitment are indicative of colourable exercise of powers. In any case such precipitating actions are not conducive for good administration beside being suffering from

Contd. p/-

the vice of arbitrariness. To put in other words, the impugned decision making process has denied equality of opportunity to the applicants and other candidates from the region in the matter of public employment in violation of Articles 14 and 16 of the Constitution of India.

4.14 That under the facts and circumstances stated above, it is respectfully submitted that this Hon'ble Tribunal may be pleased to intervene in the matter by declaring the written test held on 07.01.2001 as null and void and issue a further direction to the Respondents to hold fresh examination for Category No.06.

4.15 That although the written test was held on 07.01.2001, but the results of the written test has not yet been declared. Therefore, there may not be any impediment to direct the respondent No.2 not to declare the results without leave of this Hon'ble Tribunal.

4.16 That this application has been filed bonafide and for the ends of justice.

Contd..... p/-

Mridul Ahmed

5. Grounds for relief with legal provisions :

5.1 For that the respondents committed manifest error of law apparent on the face of the records in not postponing the written examination as has been done by the other Railway Recruitment Boards. The decision making process also vitiates relevant considerations which ought to have been taken note of have been ignored.

5.2 For that the applicants who are eligible in terms of the Employment Notice No.2/99 have a corresponding right to apply for the post and be considered for appointment. Non-receipt of call letters by the applicants, for whatever reason, therefore, amounts to denial of equality of opportunity in matters of public employment within the meaning of Article 16 of the Constitution of India.

5.3 For that the impugned action of holding written examination on 07.01.2001 without wide publicity is an arbitrary and unreasonable action and as such is violative of Article 14 of the Constitution of India. The Respondent No.2 ought to have given wide publicity apart from issuing call letters as has been done by other RRBs.

Contd..... p/-

5.4 For that the respondent No.2 have miserably failed to take note of the relevant consideration i.e. postal strike in holding the written test on 07.01.2001 as scheduled earlier. In view of the postal strike the examination ought to have been postponed for the ends of justice as has been done by other RRBs.

5.5 For that the legitimate expectation and/or the rights of the applicants to participate in the selection process in view of their eligibility cannot be taken away in the manner as is sought to be done. The Respondents ought to act in a more responsible manner while dealing with rights of citizen guaranteed by Article 16 of the Constitution.

5.6 For that the action of the Respondents ought to have conformed to the requirement of administrative fair play and doctrine of acting fairly. To the aforesaid extent the impugned action is violative of the rules of natural justice.

5.7 For that the malafide exercise of power by the Respondents and more particularly the Respondent No.2 has to be inferred from the facts of the present case as well as the attending circumstances.

Contd..... p/-

5.8 For that in any view of the matter the impugned action is legally not sustainable and the same is liable to be set aside and quashed.

6. Details of remedies exhausted :

The applicants beg to state that they have no other alternative remedy than to approach this Hon'ble Tribunal by way of filing this application under the relevant provisions of law.

7. Matter not previously filed or pending before any other Court :

The applicants further beg to declare that, they have not previously filed any application, writ petition, or suit before any court or authority or any other Bench of the Hon'ble Tribunal regarding the grievance for which this application has been made nor they are pending before any one of them.

8. Relief sought for :

On the fact and circumstances, the applicants pray for the following reliefs :

Contd..... p/-

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- (a) For a declaration that the written test held on 07.01.2001 pursuant to Employment Notice No. 2/99 in respect of posts covered by Category No.06 is illegal, null and void.
- (b) To direct the respondents to hold a fresh written examination for Category No.06 post by giving wide publicity.
- (c) To direct the Respondents to hold the examinations in the Centres notified in the Employment Notice No.2/99 only.
- (d) To direct the respondents to hold examinations under the Railway Recruitment Board, Guwahati at Guwahati only.
- (e) To pass any other order/orders as this Hon'ble Tribunal may deemed fit and proper.
- (f) To award cost of the proceedings.

9. Interim order prayed for :
To issue a interim direction to the Respondent No.2 not to publish the results of the

Contd..... p/-

written examination held on 07.01.2001 in respect of Category No.06 posts without leave of this Hon'ble Tribunal.

10. Application is filed through Advocate :

11. Particulars of IPO :

- (i) I.P.O. No. - 5G 421920
- (ii) Date of issue - 24.01.2001
- (iii) Payable at - Guwahati.

12. List of Annexures : As stated in Index.

Verification

Contd..... p/-

VERIFICATION

I, Shri Mridul Ahmed, son of late Suleman Ahmed, aged about years, resident of Janapath Lane, P.O. Sachivalaya, Hatigaon, Guwahati- 781006, Assam, do hereby solemnly affirm and verify that the statements made in paragraphs 4.1, 4.2, 4.6(Pt), 4.9, 4.11, 4.12(Pt), 4.13 and 4.15 are true to my knowledge, those made in paragraphs 4.3, 4.4, 4.5, 4.6(Pt), 4.7, 4.8, 4.10, and 4.12(Pt) being matters of record are true to my information derived therefrom and the rest are my humble submissions before this Hon'ble Tribunal and I have not suppressed any material facts of the case.

And I sign this verification on this the 30th day of January, 2001 at Guwahati.

Mridul Ahmed.

REPLICANT

STATE

RAILWAY NOTICE

ANNEXURE R1

RAILWAY RECRUITMENT BOARD
STATION ROAD, GUWAHATI-781001
EMPLOYMENT NOTICE NO. 2/99



TE OF PUBLICATION : 13.11.1999

TE OF CLOSING : 31.12.1999

Applications are invited in prescribed forms in the proforma application given below (to be neatly typed on one side only in a standard size paper) for the following temporary posts, likely to be permanent, in the Northeast Frontier Railway. Applications complete in all respects along with required enclosures should be sent to the Assistant Secretary, Railway Recruitment Board, Station Road, Guwahati-781001, Assam ordinary post only, so as to reach the Board's office on or before 31.12.1999. The applications can also be sent in the "Application Box", kept in the RRB Office, Guwahati upto 16.00 hrs. of 31.12.1999. A special extension of 15 days will be granted for the candidates of Andaman and Nicobar Island.

Employment Notice No. Category No. and Name of the Post, against which the candidate applies, must be written on the top of the cover envelope.

Name of the post & Scale	VACANCIES					Age (yrs)	Sex	Training Period	Educational Qualifications
	SC	ST	OBC	UR	Total				
Apprentice Jr. Engineer Grade-II (Works) Sipend @ Rs. 5000/- P.M. [Scale : LSA - 5]	1	1	12	13	26	18-20	Both	1 Year	Diploma in Civil Engineering from a recognised Institute OR LCE or its equivalent. Degree in Electrical/Electronics/Telecommunications Engineering or Equivalent
Apprentice Section Engineer (Telecommunications) Rs. 6500/- Sipend @ Rs. 6500/- P.M. with DA during Training	1	1	-	2	4	20-32	Both	1 Year	OR M.Sc. (Physics) with one paper on Electronics/Modern Physics. BE (Electronics)/BE (Electrical)/BE (Telecommunication)
Apprentice Section Engineer (Signal) Rs. 6500/- Rs 10500/- Sipend @ Rs. 6500/- P.M. with DA during training	-	-	1	2	3	20-32	Both	1 Year	Diploma holder in Electrical Engineering (3 years course from a recognised Institute)
Apprentice Jr. Engineer-II (Electrical) Sipend Rs. 4500/- in scale Rs. 4500-125-4625/- P.M. during Training Period Scale Rs. 5000-RXXXV	3	3	3	4	10	18-30	Both	18 months	Degree in Civil Engineering
Apprentice Section Engineer (P.Way) Sipend @ Rs. 6500/- P.M.	1	2	3	6	20-32	Both	1 Year	Diploma in Civil/Electrical/Mechanical Engineering	a) Matriculation pass or its equivalent or tenth class/standard pass under 10+2 System PLUS b) ITI qualification (two years course) in any of the following Trades : (1) Fitter (2) Turner (3) Machinist (4) Electrician (5) Instrumental Mechanic (6) Ref. & Air Conditioning Mechanic (7) Radio & TV Mechanic (8) Millwright/Maintenance Mechanic (9) Electronics Mechanic (10) Motor Vehicle Mechanic (11) Wireman & Tractor Mechanic (12) Diesel Mechanic OR Act Apprenticeship pass under the Apprenticeship Act, 1961.
Apprentice Jr. Engineer-III (P.Way) Sipend @ Rs. 5000/- P.M.	9	-	12	32	53	18-30	Both	1 Year	Diploma in Civil/Electrical/Mechanical Engineering from a recognised Institute.
Apprentice Diesel Assistant Driver Sipend @ Rs. 3050/- P.M. with other allowances as admissible. Scale : Rs. 3050-4590/-	6	8	9	24	47	18-27	Male	39 Weeks	
Apprentice Jr. Engineer-II (Workshop) Sipend @ Rs. 5000/- P.M. Scale : Rs. 5000-RXXXI	-	-	1	1	2	18-30	Both	1 Year	Diploma in Civil/Electrical/Mechanical Engineering from a recognised Institute.
Apprentice Section Engineer (Workshop) Sipend @ Rs. 6500/- P.M. Scale : Rs. 6500-10500/-	-	-	-	1	1	20-32	Both	1 Year	Degree in Civil Engineering from a recognised University.
Apprentice Draftsman Sipend @ Rs. 4500/-4625/- with DA during Training. Scale : Rs. 5000-RXXXV	1	-	3	3	7	18-30	Both	2 Years	Diploma in Mechanical/Electrical Engineering from a recognised Institute.

N.B. (i) A general relaxation in upper age limit for all communities/categories of candidates have been given by 3 years besides the age relaxation given in Para-2. This relaxation is applicable upto 3.8.2000.

(ii) The candidates must have acquired requisite qualifications at the time of submission of the application.

1. GENERAL INSTRUCTION

1.1 ABBREVIATIONS USED :

SC=Scheduled Caste, ST=Scheduled Tribe, UR=Un-Reserved, OBC=Other Backward Class, JBT=Junior Basic Training, IPO=Indian Postal Order, ESM=Ex Service Man, LCE=License Course in Engineering.

1.2 The number of vacancies shown may be increased or decreased.

1.3 SC/ST/OBC candidates can apply against UR posts but they will have to compete with UR candidates without claiming any relaxation.

2. AGE LIMIT

2.1 The age will be reckoned as on 01.01.2000. The upper age limit is relaxable as under :

a) By 5 years for SC/ST candidates and by 3 years for OBC candidates.

b) By 5 years for Bonafide displaced Goldsmith.

c) By 10 years in case of physically handicapped.

fees in any other form except Bank Draft/IPO will not be accepted. The examination fees is not refundable under any circumstances. An application not accompanied by Bank Draft/IPO for the requisite amount will be summarily rejected. The candidates should write his/her name, full address, Employment Notice No. on the back side of the Bank Draft/Space provided in the IPO. The particulars of the Bank Draft/IPO should be indicated in the space provided in the prescribed application format attached herewith.

5. ENCLOSURES TO THE APPLICATION

The following enclosures should be firmly stitched along with the application form. If any of these are not sent or sent separately or subsequent to the receipt of the application, the application will be rejected. The enclosures are :

5.1 Bank Draft/IPO of the required amount towards examination fees/postal charges.

5.2 Three copies of recent pass-port size photographs, one pasted on the application in the space provided any two firmly stitched with the application. The photographs should bear the signature of the candidate.

5.3 (a) Attested true copies of Caste Certificate from competent authorities in the case of SC/ST/OBC candidates.

(b) For OBC, the caste certificate should be in the proforma given in Annexure "A".

5.4 Attested true copy of Marksheets and other Certificates of educational qualification.

5.5 Attested true copy of documentary evidence of age, i.e. HSLC Admit Card etc.

5.6 Attested true copy of No. Objection Certificate from the employer, if already employed.

6. FOR SERVING EMPLOYEES

Candidates serving in Govt. Quasi-Admin. Office/Organisation and Institutes should apply through proper channel or should apply directly to the RRB, Guwahati with NO OBJECTION CERTIFICATE from their employer to avoid delay. The last date for application to reach this office will not be extended on account of any delay in transmitting the application by concerned office. No advance copy of application will be entertained. Applications received after the closing date/hours will not be accepted.

7. Separate application is required to be sent for each category. Contrary to this, if more than one post is applied for in one application, the same will be rejected.

8. INVALID APPLICATION

The applications which suffer from the following deficiencies/irregularities, will be summarily rejected. (i) Incomplete/eligible applications or applications made on newspaper cuttings. (ii) Unsigned application.

(iii) Without Bank Draft/IPO or Bank Draft/IPO for lesser amount. (iv) Without complete/proper enclosures. (v) Unattested or self attested copies of documents. (vi) Applications submitted by the candidates who do not fulfil the eligibility criteria.

8. (a) The certificates, Bank Draft/IPO, photograph etc. received separately subsequent to the receipt of the application will not be connected with the application and such incomplete application will be rejected summarily.

8. (b) Candidates submitting duplicate applications for the same post will not be considered even if such a candidate gets selected inadvertently he/she will not be offered appointment later on.

9. Free second class Railway Pass as and when admissible is given by the Board to the candidates who belong to SC/ST community or who are bonafide displaced persons if and when they are called for written examination. All other candidates called for are to appear at their own cost.

10. The date and venue of the written examination and interview will be fixed by the Board and will be intimated to the eligible candidates in due course. Request for postponement of the examination/interview and change of centre/venue will not be entertained.

11. CANVASSING IN ANY FORM WILL DISQUALIFY A CANDIDATE.

12. The decision of the Board in all matters, relating to eligibility, acceptance or rejection of the application, issue of free Railway Passes, penalty for false information, mode of selection, conduct of examination, speed/practical test, interview, selection allotment of posts to selected candidates etc. will be final and binding on the candidates and no enquiry or correspondence will be entertained by the Board in this connection.

13. MODE OF SELECTION

The selection will be made on the basis of written examination, speed test/practical test, interview etc. as per Railway Board's guidelines. Merely satisfying the educational qualifications and the age prescribed itself will not constitute a right to be called for the written examination unless the candidates fulfill other conditions/requirements given in the Employment Notice.

14. The syllabus for the written examination will be generally in conformity with the educational standards and technical qualifications prescribed for the various posts. The question will be of objective nature on General Knowledge, General English, Intelligence, General Arithmetics and the related subjects to the respective categories subject to minor variations. The written test will consist of one sitting of about 2 hours duration.

15. The Railway Recruitment Board, at its discretion may hold additional written test(s)/practical/speed test(s) and/or interview, if considered necessary, for all or for a limited number of candidates including absentees as may be deemed fit by the Railway Recruitment Board.

16. It is proposed to hold Written Examinations at Tinsukia, Lumding and Alipurduar also, if sizeable number of candidates are willing to appear in those centres.

17. The appointment of candidates would be subject to their being found Medically Fit in the appropriate Medical classification.

18. The selection of the candidates by the Railway Recruitment Board does not confer any right on the candidate for the post.

19. The Railway Recruitment Board is not responsible for any inadvertent errors in printing of the notification.

20. The Railway Recruitment Board is not responsible for any postal delay or wrong delivery.

(S.S. Singh),
Chairman

Railway Recruitment Board, Guwahati.

RAILWAY RECRUITMENT BOARD : GUWAHATI
APPLICATION FORMAT FOR TECHNICAL AND NON-TECHNICAL CATEGORIES
(To be filled by the candidate in his/her own handwriting)

To, The Chairman, Railway Recruitment Board, Station Road, Guwahati-781001.	Serial No.
I hereby apply for recruitment to technical/non-technical categories of posts in the Railway in response to employment Notice No. 2/99 dated	
1. a) Category No. (in figure & words)	
b) Post applied for : In scale Rs.	
c) Division opted : (In order of preference : Tinsukia/Lumding/Alipurduar)	
d) Medium of examination : (Hindi/English)	
e) Examination Centre : (In order of preference : Guwahati/Tinsukia/Lumding/Alipurduar) A/P	
2. Particulars of the Bank Draft/IPO enclosed towards examination fees : Name of the Bank/Post Office No. of the Bank Draft/IPO Date of Issue Amount (Rs.)	
3. a) Name of the candidate : (in block letter in English)	
b) Name as per Matriculation certificate :	

PASTE HERE
SIGNED COPY
OF YOUR
RECENT
PASSPORT SIZE
PHOTOGRAPH

(प्रार्थी का नाम एवं पता) Name of the candidate & address	क्र.सं एवं रो.सु.सं Catg No. & E.N. No.	क्रम संख्या Roll No.	परीक्षा तिथि Date of Examination
ABHIJIT BARUAH BAMUNIA AILOIDHARI VILLAGE P.O. - CHTIA GAON DIST - DIBRUGARH ASSAM	6-2/99	42600724	07/01/2001
परीक्षा केन्द्र Examination Centre			
PUB. GUWAHATI HIGH SCHOOL			

कृपया पृष्ठांकन में दिये निर्दशों को पढ़े और अनुपालित करें।

Please read and follow the "Instruction" overleaf.

प्री रेल यात्रा-पास

FREE RAILWAY PASS

सिर्फ अनुसुचित जाति / अनुसुचित जनजाति के लिए : यह पत्र प्रस्तुत करते पर आप

FOR SC/ST CANDIDATES ONLY : On production of this letter you are entitled to free travel by railway

in second class only from

XXXXXX

रेशम से

stn. to

GUWAHATI

स्टेशन तक तथा

stn. and back.

वापसी के लिए रेल द्वारा दो चल द्वितीय श्रेणी में निःशुल्क यात्रा करने के इकादार हैं।

यह पास इनक

XXXXXX

तक ही उपलब्ध है।

This pass is available upto

(प्राधिकार : रेलवे गोर्ड पत्र सं. इ (एन जी) II-84/आर एस सी / 122 दिनांक 23-11-84)
 (Authority : Railway Board's letter No. E (NG) II-84/RS/122 dtd. 23-11-84)

सहायक सचिव Asstt. Secy.

Verified to be
true copy
P.C. Jan
Advocate

ANNEXURE R 3 Series

Employment News 23-- 29 December 2000

RAILWAY RECRUITMENT BOARD ALLAHABAD
DRM's Annexe Building, Nawab Yusuf Road, Allahabad

NOTICE FOR WRITTEN EXAMINATION Dated 05.12.2000
The written examination against Employment Notice No.1/99, Category No.04 (Radiographer) and preliminary written examination for Category Nos. 05 (Pharmacist, 06 (Staff Nurse) and 08 (CMA.) will be held on 31.12.2000 (Sunday) at Lucknow. Call letters to the eligible candidates have been despatched and those candidates who do not receive their call letter should contact Railway Recruitment Board, Office, DRM Office Complex, Nawab Yusuf Road, Allahabad from 26.12.2000 to 29.12.2000 between 10.00 hrs to 17.00 hrs along with one identical photograph as pasted on the application form for issue of Duplicate Call Letter. The candidates on receipt of their call letters should check their photographs and ensure that call letter is stamped by RRB office. If there is any discrepancy in photograph or it is not stamped, they should contact RRB office for rectification on the dates specified. Duplicate Call Letters will be issued to only those candidates whose name is available in the list of eligible candidates. The examination centres for written examination dated 31/12/2000 are located at Lucknow.

CHAIRMAN

EN 39/34

Recd. on 4
1.1.2001

Dec.

NOV. 99 ✓
W.T.S. 7.1.2000

Verified to be
true copy
B. C. Dan
Advocate

Employment News, 6--12 January 2001

Continued on page 25

RAILWAY RECRUITMENT BOARD, ALLAHABAD

DRM's Annexe Building, Nawab Yusuf Road, Allahabad-211001

NOTICE FOR WRITTEN EXAMINATION

Employment Notice No. 1/99 - Radiographer, Pharmacist, Staff Nurse & CMA (Cat. 04, 05, 06 & 08 respectively)

The written examination against Employment Notice No. 1/99, Category No. 04 (Radiographer) and preliminary written examination for Category Nos. 05 (Pharmacist), 06 (Staff Nurse) and 08 (CMA) fixed for 31.12.2000 has been postponed due to postal disruption and will now be held on 27.01.2001 (Saturday) at 14.30 hrs at Lucknow.

Call letters already issued to eligible candidates for 31.12.2000 will remain valid for exam on 27.01.2001 at the same centres with no change except that the exam will start at 14.30 hrs. instead of 11.00 hrs.

Call letters to the eligible candidates have been despatched and those candidates who do not receive their call letter should contact Railway Recruitment Board Office, DRM Office Complex, Nawab Yusuf Road, Allahabad on 22.01.2001, 23.01.2001 & 25.01.2001 between 10.00 hrs to 17.00 hrs instead of 26.12.2000 to 29.12.2000 as notified through newspapers on 05.12.2000, along with one identical black and white photograph as pasted on application form for issue of duplicate call letter.

Duplicate call letters will be issued to only those candidates whose name is available in the list of eligible candidates. The examination centres for written examination dated 27.01.2001 are located at Lucknow.

CHAIRMAN

EN 4/145

Verified to be
true copy
P. C. I.
Advocate

ANNEXURE = R-4 *Serial*

Employment News 30 December 2000 -- 5 January 2001.

**RAILWAY RECRUITMENT BOARD,
BHUBANESWAR.**
D-79/80, Rail Vihar, B.D.A., Rental Colony, S.E. Railway
Project Complex, Chahdrasekharpur, Bhubaneswar-23

IMPORTANT NOTICE

1. **Extension of closing date**
In view of the Postal Strike, the closing date of Employment
Notice No. 2/2000 dtd. 25.11.2000 is hereby extended from
03.01.2001 to 18.01.2001. Other things remain unchanged.

2. **Examinations schedule**
The written examinations for different categories of post will be
held as per the following schedule.

Sl. No.	E.N. No.	Cat. No.	Post No.	Date of Written Examination	Time
1.	1/99	10	Radiographer	14.01.2001	11.00 to 13.00 hrs.
2.	1/2000	2	Tr. Jr. Engineer Gr.II (Elect.)	14.01.2001	11.00 to 13.00 hrs.

Call letters have been issued to the eligible candidates accordingly.
If any eligible candidate does not receive his/her call letter due to
postal delay he/she may collect duplicate call letter in person from
RRB Office between 10.00 hrs. to 15.00 hrs. from 11.01.2001 to
13.01.2001.

Date 20.12.2000. CHAIRMAN

Verified to be
true copy
B.C.S.
Advocate

Employment News 23-29 December 2000

**Railway
Recruitment Board**

Ajmer

Second part of written examination of category no. 2, Designation: Prob. Assistant Station Master under employment notice no. 1/00, scheduled on 7th January, 2001, is postponed due to "strike of Postal Employees. It is expected to be held on 28th January, 2001 at 10.00 A.M.

Chairman

Railway Recruitment Board,

Ajmer

EN 39/94

Verified to be
true copy
B. C.S.
Advocate

रेल भर्ती बोर्ड, गुवाहाटी
RAILWAY RECRUITMENT BOARD, GUWAHATIप्रमाण पत्र
प्रमाण पत्र - 1लिखित परीक्षा के लिए प्रवेश पत्र (अद्वात्तारणीय)
ADMIT CARD FOR WRITTEN EXAMINATION (Not Transferable)दिनांक
4/1/2000
Date:STATION ROAD,
GUWAHATI-1

परीक्षा केन्द्र पर एकांकन कर लिया जाय / To be collected at Exam Centre

(प्रार्थी का नाम एवं पता) Name of the candidate & address	को. सं. एवं रो. सु. सं Catg No. & E.N. No.	(पद हेतु आवेदन) Post applied for
SURBATA SEN SUBRATA SEN, C/O SUDHIR CH. SEN R.L.Y. DR. NO. 1195/A, DS COLONY, PO-ALIPURDWAR JUNCTION, DIST. - JALPAIGURI, WB. PIN CODE - 786123	6 of 2/99	Appr. JE Cr-11 (P.Way)
ऋग संख्या ROLL NO.	12609312	
परीक्षा केन्द्र EXAMINATION CENTRE	परीक्षा तिथि, रिपोर्ट का समय DATE & TIME OF REPORTING	
LAL BAHADUR SHASTRI HINDI H. SCHOOL, BHAKTI NAGAR, NJP	07/01/2001 09:00 Hrs.	

पर्वक्षक के सामने परीक्षार्थी का हस्ताक्षर
Candidate's signature in presence of Invigilatorपर्वक्षक का हस्ताक्षर
Invigilator's Signatureसहायक सचिव
Asslt. Secy.

इस लाइन समेत काट दें एवं आपके टिकाई हेतु रखें

Please tear off along this line and retain for your record

आर आर बी, गुवाहाटी - 781 001

RAILWAY RECRUITMENT BOARD, GUWAHATI - 781 001

(प्रार्थी का नाम एवं पता) Name of the candidate & address	को. सं. एवं रो. सु. सं Catg No. & E.N. No.	ऋग संख्या Roll No.	परीक्षा तिथि, Date of Examination
SURBATA SEN SUBRATA SEN, C/O SUDHIR CH. SEN R.L.Y. DR. NO. 1195/A, DS COLONY, PO-ALIPURDWAR JUNCTION, DIST. - JALPAIGURI, WB.	6-2/99	12609312	07/01/2001
परीक्षा केन्द्र Examination Centre			
LAL BAHADUR SHASTRI HINDI			

कृपया गृहांकन में दिए निर्देशों को पढ़े और अनुपालन करें
Please read and follow the "Instruction" overleaf.

ग्रीष्म रेल यात्रा-पास

FREE RAILWAY PASS

सिंक अनुसुचित जाति / अनुसुचित जनजाति के लिए : यह पत्र प्रदत्त करते पर आप

FOR SC/ST CANDIDATES ONLY On production of this letter you are entitled to free travel by railway

XXXXXX

स्टेशन से
stn. toस्टेशन तक तथा
stn. and back.

in second class only from

वापरा के लिए अनुसुचित जनजाति में निः शुल्क यात्रा करने के लक्ष्यार्थी हैं।

यह पास दिनांक

XXXXXX

तभी ही उपलब्ध है।

This pass is available upto

(प्राप्तिकार : रेलवे योग्य पत्र सं० ३ (एन जी) II-84/आर एस सी/122 दिनांक 23-11-84)

(Authority : Railway Board's letter No. E (NG) II-84/RSC/122 dt'd. 23-11-84)

ग्रहणक सचिव Asslt. Secy.

TOH 501 01 15:00 Hrs

Fax : 910358225134

FRANKFURT AUTO COPIER

Verified to be
true copy
P. C. D.
Advocate

इस लाइन समेत रिकार्ड में एवं आपके रिकार्ड हेतु रखें

Please tear off along this line and retain for your record

गर आर बी, गुवाहाटी - 781 001
RAILWAY RECRUITMENT BOARD, GUWAHATI - 781 001

15:05 P02

(प्रार्थी का नाम एवं पता) Name of the candidate & address	कार्ड से एवं रो.सु.सं Card No. & R.N. No.	क्रम संख्या Roll No.	परीक्षा तिथि, Date of Examination
01 SUBRATA SEN SUBRATA SEN, C/O SUDHIR CH. SEN Jan RLY. DR. NO. 1195/A. DS COLONY, PO-ALIFURDUAR JUNCTION, 03 DIST.-JALPAIGURI, WB.	6-2/99	12609312	07/01/2001

कृपया पृष्ठांकन में दिये निर्दशों को पढ़े और अनुपालन करें।
Please read and follow the "Instruction" overleaf.

क्री रेल यात्रा-पास

FREE RAILWAY PASS

सिर्फ अनुसुचित जाति / अनुसुचित जनजाति के लिए : यह पत्र प्रस्तुत करते पर आप

FOR SC/ST CANDIDATES ONLY : On production of this letter you are entitled to free travel by railway

XXXXXX

स्टेशन से

GUWAHATI

स्टेशन तक तथा

stn. to

stn. and back.

91035225134

Fax

in second class only from

वापसी के लिए रेल द्वारा केवल द्वितीय ट्रेणों में निःशुल्क यात्रा करने के इकादार हैं।

यह पास दिनांक

XXXXXX

तक ही उपलब्ध हैं।

This pass is available upto

(प्रधिकार : रेलवे बोर्ड पत्र सं० ३ (एन जी) II-84/आर एस सी /122 दिनांक 23-11-84)

(Authority : Railway Board's letter No. E (NG) II-84/RSC/122 dtd. 23-11-84)

सहायक सचिव Asstt. Secy.

PANKAJ AUTO COPIER

Verif'd to be
true copy
B.L.
Advocate

प्रार्थी को अपने पास रखने के लिये / To be retained by the candidate

अध्ययना COUNTERFOIL

इसे फाइकर प्रेषक अपने पास रख ले।
To be detached and kept
by the Sender.

पोस्टल आईर

रुपए 50.00 Rs.

POSTAL ORDER

किसे जाता करना
To whom payable A.S.

R.R.B./G.H.Y.

किस डाकघर में
At what Office G.H.Y.

क्या इसे कास किया है
Whether crossed

भेजने की तारीख
Date sent 1999

5G 763490

अध्ययना COUNTERFOIL

इसे फाइकर प्रेषक अपने पास रख ले।
To be detached and kept
by the Sender.

पोस्टल आईर

रुपए 10.00 Rs.

POSTAL ORDER

किसे जाता करना
To whom payable A.S.

R.R.B./G.H.Y.

किस डाकघर में
At what Office G.H.Y.

क्या इसे कास किया है
Whether crossed

भेजने की तारीख
Date sent 1999

24E 411674

अध्ययना COUNTERFOIL

इसे फाइकर प्रेषक अपने पास रख ले।
To be detached and kept
by the Sender.

पोस्टल आईर

रुपए 50.00 Rs.

POSTAL ORDER

किसे जाता करना
To whom payable

किस डाकघर में
At what Office

क्या इसे कास किया है
Whether crossed

भेजने की तारीख
Date sent

OG 454572

CX 199

EN/40/2/199

अध्ययना COUNTERFOIL

इसे फाइकर प्रेषक अपने पास रख ले।
To be detached and kept
by the Sender.

पोस्टल आईर

रुपए 50.00 Rs.

POSTAL ORDER

किसे जाता करना
To whom payable RAILWAY

RECRUITMENT BOARD

किस डाकघर में
At what Office G.P.O. G.H.Y.

क्या इसे कास किया है
Whether crossed YES

भेजने की तारीख
Date sent 30-11-1999

5G 421205

अध्ययना COUNTERFOIL

इसे फाइकर प्रेषक अपने पास रख ले।
To be detached and kept
by the Sender.

पोस्टल आईर

रुपए 10.00 Rs.

POSTAL ORDER

किसे जाता करना
To whom payable RAILWAY

RECRUITMENT BOARD

किस डाकघर में
At what Office G.P.O. G.H.Y.

क्या इसे कास किया है
Whether crossed YES

भेजने की तारीख
Date sent 30-11-1999

22E 428330

अध्ययना COUNTERFOIL

इसे फाइकर प्रेषक अपने पास रख ले।
To be detached and kept
by the Sender.

पोस्टल आईर

रुपए 10.00 Rs.

POSTAL ORDER

किसे जाता करना
To whom payable

किस डाकघर में
At what Office

क्या इसे कास किया है
Whether crossed

भेजने की तारीख
Date sent

अध्ययना COUNTERFOIL

इसे फाइकर प्रेषक अपने पास रख ले।
To be detached and kept
by the Sender.

पोस्टल आईर

रुपए 50.00 Rs.

POSTAL ORDER

किसे जाता करना
To whom payable RAILWAY

RECRUITMENT BOARD G.H.Y.

किस डाकघर में
At what Office G.P.O. G.H.Y.

क्या इसे कास किया है
Whether crossed

भेजने की तारीख
Date sent

OG 455177

अध्ययना COUNTERFOIL

इसे फाइकर प्रेषक अपने पास रख ले।
To be detached and kept
by the Sender.

पोस्टल आईर

रुपए 10.00 Rs.

POSTAL ORDER

किसे जाता करना
To whom payable RAILWAY

RECRUITMENT BOARD G.H.Y.

किस डाकघर में
At what Office G.P.O. G.H.Y.

क्या इसे कास किया है
Whether crossed

भेजने की तारीख
Date sent

15E 215382

Verdict of
true copy
B.E.M.E 817415
Post office

- 28 -

ANNEXURE - R-6.

NO. RRB/G/Con/155.

Dtd. 27.9.2000

Sub : Selection of VCRC for the Session
2000-2001.

40 (UR-20 SC - 5 ST - 7 OBC - 8)

1. 81000564 Saikat Bhattacharjee
2. 84001827 Suresh Kr.
- 82001494 Soumen Roy
- 84001857 Adarsh Ajay
- 81000369 Hari Sankar Prasad.
- 84001856 Anjani Sahu
- 81000745 Anish Kr.
- 81000117 Suriti Kr.
- 81001027 Rajashree Samanta
- 84001942 Arbind Raj.
- 84001746 Vijay Kr.
- 8100348 Manish Kr.
- 82001405 Subhasis Sinha
- 84001913 Ranveer Kr.
- 81000012 Mousumi Dutta
- 81001009 Mun Mun Basak
- 81001198 Maumita Roy
- 84001749 Dayanand Kr.
- 84001860 Adarsh Sanjay
- 82001473 Baishakhi Das
- 84001905 Amar Kr.
- 84001841 Ritesh Prasad.
- 84001834 Manoj Sahu.
- 84001929 Kuldeep Gosoi

Verified to be
true copy
B & for
Advocate

contd...

-29- 31

-~~29~~-

84001073	Ajay Kr.
82001418	Biplab Das.
84001791	Pritam Kr.
84001862	Jeet Shingh
84001800	Ravi Ranjan
83001740	Lucky Sargiary
82001382	Arun Paswan
820011540	Ayan Kr.
82001414	Sanjeev Kr.
83001601	Norbut Kujur.
83001705	Didyut Boro
83001606	Sanjeev Jony Tigga.
83001689	Rabin Kumar Hansda
83001595	Edward Lyngdoh
83001677	Devarshi Mohan Keog.

sd/- S.S. Singh.

Chairman

R.R.B.

Var. find to be
true copy
B & L
Advocate